

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :17-04-2025

**Date : 17.04.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	30983/2025	17.04.2025	BLAPL-11045/2024	A JENA	C.O.		Order Dtd. 2025-04-15		(Seat No-)
2	30984/2025	17.04.2025	BLAPL-2474/2024	G SAHOO	C.O.		Order Dtd. 2025-04-15	BAIL-2	(Seat No-7)
3	30985/2025	17.04.2025	BLAPL-1331/2025	J KAMILA	C.O.		Order Dtd. 2025-04-15	BAIL-1	(Seat No-4)
4	30986/2025	17.04.2025	ABLAPL-9790/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15		(Seat No-4)
5	30987/2025	17.04.2025	ABLAPL-14908/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	BAIL-1	(Seat No-2)
6	30988/2025	17.04.2025	ABLAPL-14963/2024	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15		(Seat No-2)
7	30989/2025	17.04.2025	ABLAPL-1460/2025	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15		(Seat No-2)
8	30990/2025	17.04.2025	ABLAPL-4155/2025	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	BAIL-2	(Seat No-18)
9	30991/2025	17.04.2025	ABLAPL-4142/2025	PK ROURTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-18)
10	30992/2025	17.04.2025	ABLAPL-4138/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-18)
11	30993/2025	17.04.2025	ABLAPL-	HK PANDA	C.O.	COURT NO.	Order		(Seat

			4137/2025			17	Dtd. 2025-04-15		No-18)
12	30995/2025	17.04.2025	ABLAPL-4131/2025	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-18)
13	30997/2025	17.04.2025	ABLAPL-4129/2025	SK PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-1	(Seat No-1)
14	30998/2025	17.04.2025	ABLAPL-4126/2025	SK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-1)
15	30999/2025	17.04.2025	ABLAPL-4119/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-1)
16	31000/2025	17.04.2025	ABLAPL-4118/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-1)
17	31002/2025	17.04.2025	ABLAPL-4117/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-1)
18	31003/2025	17.04.2025	ABLAPL-4116/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-1)
19	31004/2025	17.04.2025	ABLAPL-4115/2025	SK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-1)
20	31005/2025	17.04.2025	ABLAPL-4114/2025	G ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-1	(Seat No-6)
21	31006/2025	17.04.2025	BLAPL-11470/2024	A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-6)
22	31009/2025	17.04.2025	WP (C) - 10346/2025	BK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-6)
23	31010/2025	17.04.2025	WP (C) - 10357/2025	BK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH-4	(Seat No-37)
24	31011/2025	17.04.2025	WP (C) - 9777/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-6	(Seat No-36)

25	31012/2025	17.04.2025	WP (C) - 9695/2025	J LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
26	31014/2025	17.04.2025	WPC (OAC) - 1293/2018	M/S. TUSHAR KANTA NAYAK, MANASI PANDA, JAGABANDHU DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	OA Branch	(Seat No-1)
27	31015/2025	17.04.2025	WP (C) - 9860/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
28	31016/2025	17.04.2025	CONTC-78/2025	S DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-115)
29	31018/2025	17.04.2025	CONTC-140/2025	S DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	CONTEMPT	(Seat No-3)
30	31019/2025	17.04.2025	CONTC-139/2025	S DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	CONTEMPT	(Seat No-3)
31	31021/2025	17.04.2025	WP (C) - 10231/2025	PABITRA KUMAR PAIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-3)
32	31022/2025	17.04.2025	CONTC-137/2025	D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-3)
33	31023/2025	17.04.2025	CONTC-136/2025	D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-3)
34	31025/2025	17.04.2025	CONTC-135/2025	D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	CONTEMPT	(Seat No-3)
35	31026/2025	17.04.2025	WP (C) - 23123/2021	A B MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH-6	(Seat No-25)
36	31028/2025	17.04.2025	WP (C) - 9261/2025	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-2	(Seat No-7)
37	31029/2025	17.04.2025	WP (C) - 10126/2025	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
38	31030/2025	17.04.2025	WP (C) - 10122/2025	S K RATH	C.O.	COURT NO. 17	Order Dtd.	WRIT BRANCH-1	(Seat No-3)

							2025-04-16		
39	31031/2025	17.04.2025	WP (C) - 8636/2025	D K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-3)
40	31032/2025	17.04.2025	WP (C) - 10137/2025	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-04-25	WRIT BRANCH-7	(Seat No-48)
41	31033/2025	17.04.2025	WP (C) - 10163/2025	M K PATI	C.O.	COURT NO. 25	Order Dtd. 2025-04-16	WRIT BRANCH-3	(Seat No-12)
42	31034/2025	17.04.2025	WP (C) - 9849/2025	A K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-16		(Seat No-12)
43	31036/2025	17.04.2025	ABLAPL-14261/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Seat No-12)
44	31037/2025	17.04.2025	WP (C) - 10093/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
45	31038/2025	17.04.2025	WP (C) - 10100/2025	G SUNADAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-1	(Seat No-3)
46	31040/2025	17.04.2025	WP (C) - 10116/2025	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-17)
47	31041/2025	17.04.2025	WP (C) - 10076/2025	G SUNADAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
48	31044/2025	17.04.2025	BLAPL-1105/2025	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15		(Seat No-120)
49	31046/2025	17.04.2025	WP (C) - 2492/2011	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
50	31049/2025	17.04.2025	CRLMC-3531/2022	B R MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-16	CRIMINAL MISC	(Seat No-6)
51	31052/2025	17.04.2025	CRLMC-867/2022	P K DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-15	CRIMINAL MISC	(Seat No-5)
52	31053/2025	17.04.2025	CRLMC-	P K DASH	C.O.	COURT NO.	Order	CRIMINAL	(Seat

			867/2022			3 OLD	Dtd. 2025-04-15	MISC	No-5)
53	31056/2025	17.04.2025	CRLMC-2233/2013	M/S.ALEKH CH.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-15	CRIMINAL MISC	(Seat No-1)
54	31058/2025	17.04.2025	CRLMC-1451/2017	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-10	CRIMINAL MISC	(Seat No-6)
55	31060/2025	17.04.2025	CRLMC-1452/2017	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-10	CRIMINAL MISC	(Seat No-6)
56	31062/2025	17.04.2025	CRLMC-3478/2016	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-10	CRIMINAL MISC	(Seat No-6)
57	31064/2025	17.04.2025	CRLMC-3477/2016	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-10	CRIMINAL MISC	(Seat No-6)
58	31066/2025	17.04.2025	CMP-179/2023	S K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-10	WRIT BRANCH-6	(Seat No-16)
59	31067/2025	17.04.2025	CMAPL-114/2024	M N MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-28	M.J.C.	(Seat No-3)
60	31076/2025	17.04.2025	ABLAPL-4008/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-05-14		(Seat No-3)
61	31079/2025	17.04.2025	CRLA-1343/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-3)
62	31080/2025	17.04.2025	WP(C) - 11943/2024	P.P.RAO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-27)
63	31082/2025	17.04.2025	CONTC-639/2025	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-27)
64	31083/2025	17.04.2025	WP(C) - 11951/2024	P.P.RAO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-27)
65	31086/2025	17.04.2025	CONTC-658/2025	J. LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-27)

66	31089/2025	17.04.2025	CONTC-7528/2024	JANMEJAY PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-27)
67	31091/2025	17.04.2025	RPFAM-378/2024	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-27)
68	31092/2025	17.04.2025	CRLA-69/2025	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-25		(Seat No-27)
69	31097/2025	17.04.2025	ABLAPL-4149/2025	K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-15		(Seat No-27)
70	31098/2025	17.04.2025	ABLAPL-4141/2025	B SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-15		(Seat No-27)
71	31099/2025	17.04.2025	ABLAPL-4100/2025	SK SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-15		(Seat No-27)
72	31100/2025	17.04.2025	ABLAPL-4099/2025	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-15		(Seat No-27)
73	31101/2025	17.04.2025	ABLAPL-4092/2025	K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-15		(Seat No-27)
74	31102/2025	17.04.2025	ABLAPL-4089/2025	MD BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-1	(Seat No-4)
75	31103/2025	17.04.2025	ABLAPL-4080/2025	BK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-2	(Seat No-16)
76	31104/2025	17.04.2025	ABLAPL-3864/2025	G SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-16)
77	31105/2025	17.04.2025	ABLAPL-3663/2025	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-2	(Seat No-17)
78	31106/2025	17.04.2025	ABLAPL-3560/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-2	(Seat No-7)
79	31107/2025	17.04.2025	ABLAPL-3384/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-	BAIL-1	(Seat No-14)

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80	31108/2025	17.04.2025	ABLAPL-2724/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-14)
81	31109/2025	17.04.2025	ABLAPL-2664/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-14)
82	31110/2025	17.04.2025	ABLAPL-1886/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-14)
83	31111/2025	17.04.2025	ABLAPL-1756/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-14)
84	31112/2025	17.04.2025	ABLAPL-1755/2025	BK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-14)
85	31114/2025	17.04.2025	ABLAPL-1455/2025	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-14)
86	31115/2025	17.04.2025	WP (C) - 10155/2025	C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-7)
87	31117/2025	17.04.2025	RSA-158/2020	B.M.BHUYAN	C.O.	DR (J)	Order Dtd. 2025-05-05	SECOND APPEAL	(Seat No-6)
88	31118/2025	17.04.2025	WP (C) - 33868/2023	C.R.NAYAK	C.O.	DR (J)	Order Dtd. 2025-04-15	WRIT BRANCH-6	(Seat No-36)
89	31119/2025	17.04.2025	WP (C) - 9811/2012	M.R.SAHOO	C.O.	DR (J)	Order Dtd. 2025-04-15	WRIT BRANCH-1	(Seat No-2)
90	31121/2025	17.04.2025	ABLAPL-4124/2025	TUKUNA KUMAR MISHRA	C.O.	DR (J)	Order Dtd. 2025-04-15	BAIL-2	(Seat No-18)
91	31122/2025	17.04.2025	WP (C) - 12483/2024	R.C.MALLICK	C.O.	DR (J)	Order Dtd. 2025-04-11	WRIT BRANCH-1	(Seat No-30)
92	31127/2025	17.04.2025	ABLAPL-4122/2025	T R DAS	C.O.	DR (J)	Order Dtd. 2025-04-15	BAIL-2	(Seat No-18)
93	31129/2025	17.04.2025	ABLAPL-4010/2025	T R DAS	C.O.	DR (J)	Order Dtd.		(Seat No-

							2025-04-11		18)
94	31135/2025	17.04.2025	WP (C) - 10225/2025	S.P.BARIK	C.O.	DR (J)	Order Dtd. 2025-04-16	WRIT BRANCH-1	(Seat No-31)
95	31136/2025	17.04.2025	WP (C) - 8876/2025	I.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Seat No-31)
96	31137/2025	17.04.2025	WP (C) - 10103/2025	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-1	(Seat No-3)
97	31138/2025	17.04.2025	WP (C) - 8588/2025	I.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Seat No-3)
98	31140/2025	17.04.2025	WP (C) - 3897/2025	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09		(Seat No-3)
99	31147/2025	17.04.2025	RSA-264/2002	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-06-30	SECOND APPEAL	(Seat No-3)
100	31150/2025	17.04.2025	CMP-1080/2022	K N SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-04-15	WRIT BRANCH-1	(Seat No-31)
101	31153/2025	17.04.2025	WP (C) - 9102/2013	M SAHU	C.O.	COURT NO. 21	Order Dtd. 2025-04-16	WRIT BRANCH-6	(Seat No-35)
102	31154/2025	17.04.2025	WP (C) - 30797/2024	P K PAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-16		(Seat No-35)
103	31156/2025	17.04.2025	WP (C) - 7707/2025	G JAYSINGH	C.O.	COURT NO. 21	Order Dtd. 2025-04-16		(Seat No-35)
104	31159/2025	17.04.2025	WP (C) - 9828/2025	M N MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-04-16	WRIT BRANCH-8	(Seat No-39)
105	31161/2025	17.04.2025	WP (C) - 1314/2017	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-04-16	WRIT BRANCH-7	(Seat No-5)
106	31162/2025	17.04.2025	WP (C) - 10113/2025	D.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-15		(Seat No-5)
107	31165/2025	17.04.2025	WP (C) -	P K MISHRA	C.O.	COURT NO.	Order	WRIT	(Seat

			7568/2015			21	Dtd. 2025-04-16	BRANCH-6	No-36)
108	31166/2025	17.04.2025	WP (C) - 31939/2024	D.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-15	WRIT BRANCH-8	(Seat No-39)
109	31168/2025	17.04.2025	WP (C) - 10208/2025	D.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-15	WRIT BRANCH-1	(Seat No-31)
110	31170/2025	17.04.2025	TRP (C) - 105/2024	M/S PULLIN MARTHA, A.S. PAUL	C.O.	COURT NO. 21	Order Dtd. 2025-04-16	M.J.C.	(Seat No-6)
111	31172/2025	17.04.2025	WP (C) - 10138/2025	D.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-04-15	WRIT BRANCH-2	(Seat No-6)
112	31174/2025	17.04.2025	TRPCRL- 103/2021	K C PANDA	C.O.	COURT NO. 24	Order Dtd. 2025-05-07	BAIL-2	(Seat No-8)
113	31175/2025	17.04.2025	WP (C) - 10133/2025	D.SAMAL	C.O.	COURT NO. 24	Order Dtd. 2025-04-15		(Seat No-8)
114	31177/2025	17.04.2025	WP (C) - 10129/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
115	31179/2025	17.04.2025	WP (C) - 10055/2025	R.C.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-33)
116	31181/2025	17.04.2025	WP (C) - 10090/2025	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15		(Seat No-33)
117	31182/2025	17.04.2025	WP (C) - 10227/2025	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
118	31183/2025	17.04.2025	WP (C) - 10050/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15		(Seat No-122)
119	31184/2025	17.04.2025	WP (C) - 7770/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-38)
120	31185/2025	17.04.2025	WP (C) - 10058/2025	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-5	(Seat No-20)

121	31188/2025	17.04.2025	WP (C) - 30018/2024	LAXMI NARAYAN RAYATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15		(Seat No-20)
122	31190/2025	17.04.2025	WP (C) - 10031/2025	R.CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-5	(Seat No-20)
123	31192/2025	17.04.2025	WP (C) - 10196/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-3	(Seat No-12)
124	31193/2025	17.04.2025	WP (C) - 10135/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-12)
125	31196/2025	17.04.2025	WP (C) - 9414/2025	D.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-06-25		(Seat No-12)
126	31198/2025	17.04.2025	WP (C) - 10078/2025	TUSAR KANTA SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-04-16		(Seat No-12)
127	31199/2025	17.04.2025	WP (C) - 10195/2025	G.SATAPATHY	C.O.	COURT NO. 21	Order Dtd. 2025-04-16	WRIT BRANCH-3	(Seat No-12)
128	31201/2025	17.04.2025	WP (C) - 10237/2025	C.R.KAR	C.O.	COURT NO. 21	Order Dtd. 2025-04-16		(Seat No-12)
129	31203/2025	17.04.2025	WP (C) - 10224/2025	R.C.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-31)
130	31205/2025	17.04.2025	WP (C) - 8597/2025	B.K.MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
131	31208/2025	17.04.2025	WP (C) - 8876/2025	B.K.MAHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Seat No-108)
132	31211/2025	17.04.2025	WP (C) - 10180/2025	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-108)
133	31213/2025	17.04.2025	WP (C) - 10228/2025	B.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-17)
134	31215/2025	17.04.2025	WP (C) - 10233/2025	J.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-		(Seat No-17)

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135	31216/2025	17.04.2025	WP (C) - 10170/2025	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-3	(Seat No-12)
136	31219/2025	17.04.2025	WP (C) - 31177/2024	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-19)
137	31221/2025	17.04.2025	WP (C) - 4293/2025	PRAMOD KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
138	31226/2025	17.04.2025	CRLMC-752/2023	S.S. PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2025-05-01	CRIMINAL MISC	(Seat No-2)
139	31227/2025	17.04.2025	WA-617/2025	S NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-16		(Seat No-2)
140	31228/2025	17.04.2025	WA-617/2025	K N SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01		(Seat No-2)
141	31230/2025	17.04.2025	JCRLA-81/2023	T R DAS	C.O.	COURT NO. 5	Order Dtd. 2025-07-21	CRIMINAL APPEAL	(Seat No-1)
142	31231/2025	17.04.2025	WP (C) - 1860/2024	B K PATI	C.O.	COURT NO. 5	Order Dtd. 2024-02-09	WRIT BRANCH-1	(Seat No-2)
143	31232/2025	17.04.2025	ABLAPL-2873/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-2	(Seat No-12)
144	31233/2025	17.04.2025	WP (C) - 13810/2024	S K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
145	31234/2025	17.04.2025	WP (C) - 7256/2025	S K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-104)
146	31236/2025	17.04.2025	WP (C) - 6280/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-04-24		(Seat No-104)
147	31238/2025	17.04.2025	WP (C) - 9549/2025	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-04-16	WRIT BRANCH-6	(Seat No-36)
148	31239/2025	17.04.2025	WP (C) - 9549/2025	S K PARDHAN	C.O.	COURT NO. 1	Order Dtd.	WRIT BRANCH-6	(Seat No-

							2025-04-16		36)
149	31240/2025	17.04.2025	ABLAPL-4191/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-36)
150	31242/2025	17.04.2025	ABLAPL-3990/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-10		(Seat No-36)
151	31244/2025	17.04.2025	ABLAPL-4160/2025	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-1)
152	31245/2025	17.04.2025	ABLAPL-4164/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-1)
153	31246/2025	17.04.2025	ABLAPL-4215/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-1)
154	31247/2025	17.04.2025	WP (C) - 7987/2025	N K ROUT	C.O.	COURT NO. 9	Order Dtd. 2025-05-06	WRIT BRANCH-3	(Seat No-11)
155	31248/2025	17.04.2025	ABLAPL-4198/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-11)
156	31249/2025	17.04.2025	WP (C) - 7985/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-38)
157	31250/2025	17.04.2025	WP (C) - 1631/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	WRIT BRANCH-7	(Seat No-10)
158	31251/2025	17.04.2025	ABLAPL-4195/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-3)
159	31253/2025	17.04.2025	ABLAPL-4192/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-2)
160	31254/2025	17.04.2025	ABLAPL-4183/2025	DK JENA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-1)
161	31255/2025	17.04.2025	WP (C) - 10092/2025	S K MOHARANA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Seat No-1)
162	31256/2025	17.04.2025	ABLAPL-	GYANA RANJAN	C.O.	COURT NO.	Order		(Seat

			4179/2025	DHAL		9	Dtd. 2025-04-16		No-1)
163	31258/2025	17.04.2025	ABLAPL-4178/2025	RK SAHU	C.O.	COURT NO. 9	Order Dtd. 2025-04-16	BAIL-1	(Seat No-1)
164	31259/2025	17.04.2025	WP (C) - 10052/2025	D NAYAK	C.O.	COURT NO. 9	Order Dtd. 2025-05-07		(Seat No-1)
165	31260/2025	17.04.2025	ABLAPL-4177/2025	PR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-1)
166	31261/2025	17.04.2025	WP (C) - 5712/2025	S K SAHOO	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
167	31263/2025	17.04.2025	ABLAPL-4176/2025	GK NANDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-108)
168	31265/2025	17.04.2025	ABLAPL-4172/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-108)
169	31266/2025	17.04.2025	ABLAPL-4167/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-108)
170	31267/2025	17.04.2025	ABLAPL-4158/2025	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-108)
171	31268/2025	17.04.2025	ABLAPL-4135/2025	SK PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-108)
172	31269/2025	17.04.2025	CRLA-133/2025	M K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(Seat No-108)
173	31270/2025	17.04.2025	ABLAPL-4128/2025	SURYA PRAKASH MANAGARAJ	C.O.	COURT NO. 5	Order Dtd. 2025-04-15		(Seat No-108)
174	31271/2025	17.04.2025	ABLAPL-4112/2025	A PATTANAİK	C.O.	COURT NO. 5	Order Dtd. 2025-04-16		(Seat No-108)
175	31272/2025	17.04.2025	ABLAPL-4098/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-108)

176	31274/2025	17.04.2025	ABLAPL-4069/2025	CR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-108)
177	31275/2025	17.04.2025	ABLAPL-4064/2025	A PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-5)
178	31277/2025	17.04.2025	ABLAPL-4039/2025	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-5)
179	31278/2025	17.04.2025	ABLAPL-3973/2025	BK DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-2	(Seat No-8)
180	31279/2025	17.04.2025	ABLAPL-3960/2025	A PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-2	(Seat No-7)
181	31281/2025	17.04.2025	ABLAPL-3957/2025	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
182	31284/2025	17.04.2025	ABLAPL-3799/2025	CR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
183	31285/2025	17.04.2025	ABLAPL-3620/2025	L ACHARI	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
184	31286/2025	17.04.2025	ABLAPL-3561/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
185	31288/2025	17.04.2025	WP (C) - 8998/2022	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	WRIT BRANCH-8	(Seat No-42)
186	31289/2025	17.04.2025	ABLAPL-2915/2025	L ACHARI	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-42)
187	31290/2025	17.04.2025	ABLAPL-2461/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-42)
188	31291/2025	17.04.2025	ABLAPL-1543/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-2	(Seat No-9)
189	31293/2025	17.04.2025	WP (C) - 39478/2023	M MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2023-12-	WRIT BRANCH-3	(Seat No-11)

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190	31294/2025	17.04.2025	ABLAPL-1408/2025	MN MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-16		(Seat No-11)
191	31295/2025	17.04.2025	ABLAPL-811/2025	DP DASH	C.O.	COURT NO. 25	Order Dtd. 2025-04-15	BAIL-2	(Seat No-9)
192	31296/2025	17.04.2025	ABLAPL-764/2025	MR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-16		(Seat No-9)
193	31299/2025	17.04.2025	ABLAPL-4127/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-15		(Seat No-9)
194	31300/2025	17.04.2025	ABLAPL-4132/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-9)
195	31301/2025	17.04.2025	WP (C) - 10362/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH-5	(Seat No-32)
196	31302/2025	17.04.2025	ABLAPL-4139/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-15	BAIL-2	(Seat No-18)
197	31303/2025	17.04.2025	WP (C) - 10420/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-16	WRIT BRANCH-4	(Seat No-37)
198	31304/2025	17.04.2025	ABLAPL-3112/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-04-15	BAIL-2	(Seat No-18)
199	31306/2025	17.04.2025	ABLAPL-1385/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2025-04-15		(Seat No-18)
200	31308/2025	17.04.2025	ABLAPL-1633/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-15		(Seat No-18)
201	31309/2025	17.04.2025	WP (C) - 9200/2025	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-04-10		(Seat No-18)
202	31310/2025	17.04.2025	CONTC-161/2025	J.K.MISHRA (2)	C.O.	COURT NO. 6	Order Dtd. 2025-04-16		(Seat No-18)
203	31312/2025	17.04.2025	CONTC-160/2025	M/S JITENDRA KUMAR MISHRA	C.O.	COURT NO. 6	Order Dtd.	CONTEMPT	(Seat No-4)

							2025-04-16		
204	31313/2025	17.04.2025	BLAPL-10787/2024	KHETRA MOHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-26		(Seat No-4)
205	31314/2025	17.04.2025	CONTC-147/2025	A K MISHRA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-4)
206	31315/2025	17.04.2025	MACA-970/2024	M K PATI	C.O.	COURT NO. 25	Order Dtd. 2025-04-10		(Seat No-4)
207	31316/2025	17.04.2025	MACA-970/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-10		(Seat No-4)
208	31317/2025	17.04.2025	CRLMC-1323/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-04-15		(Seat No-4)
209	31318/2025	17.04.2025	WP (C) - 9867/2025	S K SUNDAR	C.O.	COURT NO. 25	Order Dtd. 2025-04-09		(Seat No-4)
210	31319/2025	17.04.2025	ABLAPL-3788/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-04-16		(Seat No-4)
211	31320/2025	17.04.2025	CRLMC-1323/2025	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-04-15		(Seat No-4)
212	31321/2025	17.04.2025	WP (C) - 33109/2022	G SUNDAR	C.O.	COURT NO. 25	Order Dtd. 2025-04-16	WRIT BRANCH-5	(Seat No-32)
213	31323/2025	17.04.2025	WP (C) - 8148/2025	R K PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-47)
214	31324/2025	17.04.2025	WP (C) - 8148/2025	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-47)
215	31326/2025	17.04.2025	WP (C) - 9852/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-04-16	WRIT BRANCH-6	(Seat No-36)
216	31327/2025	17.04.2025	WP (C) - 30452/2022	A K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-04-16	WRIT BRANCH-6	(Seat No-25)
217	31330/2025	17.04.2025	WP (C) -	S K SAHOO	C.O.	COURT NO.	Order	WRIT	(Seat

			32426/2022			25	Dtd. 2025-04-11	BRANCH-4	No-17)
218	31333/2025	17.04.2025	WP (C) - 32426/2022	J LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-04-11	WRIT BRANCH-4	(Seat No-17)
219	31348/2025	17.04.2025	ABLAPL- 4016/2025	KN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-16	BAIL-2	(Seat No-10)
220	31350/2025	17.04.2025	ABLAPL- 4161/2025	BN SARANGI	C.O.	COURT NO. 25	Order Dtd. 2025-04-16	BAIL-1	(Seat No-13)
221	31352/2025	17.04.2025	ABLAPL- 4176/2025	RK MAHABHOI	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-13)
222	31354/2025	17.04.2025	WP (C) - 10156/2025	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-11	WRIT BRANCH-4	(Seat No-17)
223	31356/2025	17.04.2025	ABLAPL- 4196/2025	SS BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-17)
224	31358/2025	17.04.2025	WP (C) - 7496/2025	G.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-17)
225	31359/2025	17.04.2025	ABLAPL- 4190/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-2)
226	31361/2025	17.04.2025	ABLAPL- 3708/2025	SK BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(Seat No-2)
227	31362/2025	17.04.2025	WP (C) - 9504/2025	H.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-2)
228	31364/2025	17.04.2025	WP (C) - 9528/2025	S.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-2)
229	31366/2025	17.04.2025	ABLAPL- 4015/2025	KN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-2)
230	31367/2025	17.04.2025	WP (C) - 8836/2025	R.K.BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-34)

231	31375/2025	17.04.2025	ABLAPL-3941/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 5	Order Dtd. 2025-04-16		(Seat No-34)
232	31376/2025	17.04.2025	CRLMC-3657/2024	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-04-16		(Seat No-34)
233	31377/2025	17.04.2025	ABLAPL-4123/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 5	Order Dtd. 2025-04-16	BAIL-2	(Seat No-18)
234	31379/2025	17.04.2025	CRLMC-3657/2024	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2025-04-16		(Seat No-18)
235	31380/2025	17.04.2025	ABLAPL-11859/2019	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2021-08-17	BAIL-2	(Seat No-9)
236	31382/2025	17.04.2025	CRLMC-2969/2024	S BISWAL	C.O.	COURT NO. 7	Order Dtd. 2025-04-16		(Seat No-9)
237	31383/2025	17.04.2025	CRLMC-2969/2024	S BISWAL	C.O.	COURT NO. 7	Order Dtd. 2025-04-16		(Seat No-9)
238	31385/2025	17.04.2025	ABLAPL-7751/2021	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-01	BAIL-2	(Seat No-12)
239	31386/2025	17.04.2025	WP (C) - 9617/2024	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-1	(Seat No-1)
240	31388/2025	17.04.2025	WP (C) - 14548/2016	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-7	(Seat No-48)
241	31390/2025	17.04.2025	WP (C) - 14548/2016	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-7	(Seat No-48)
242	31395/2025	17.04.2025	ABLAPL-4193/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-2)
243	31396/2025	17.04.2025	ABLAPL-2997/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-2)
244	31397/2025	17.04.2025	ABLAPL-3675/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-		(Seat No-2)

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245	31398/2025	17.04.2025	ABLAPL-4145/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-2	(Seat No-18)
246	31399/2025	17.04.2025	ABLAPL-4144/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-18)
247	31400/2025	17.04.2025	ABLAPL-4153/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-18)
248	31401/2025	17.04.2025	ABLAPL-4159/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-18)
249	31402/2025	17.04.2025	ABLAPL-4194/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-18)
250	31403/2025	17.04.2025	WP (C) - 10220/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH-1	(Seat No-31)
251	31404/2025	17.04.2025	WP (C) - 10217/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH-1	(Seat No-31)
252	31405/2025	17.04.2025	ABLAPL-2346/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-31)
253	31406/2025	17.04.2025	ABLAPL-1676/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-31)
254	31407/2025	17.04.2025	ABLAPL-3447/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-31)
255	31408/2025	17.04.2025	CRLREV-660/2024	P. C. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-04-10		(Seat No-31)
256	31409/2025	17.04.2025	ABLAPL-4097/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-18	BAIL-2	(Seat No-18)
257	31411/2025	17.04.2025	CRLMC-4904/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-15		(Seat No-18)
258	31412/2025	17.04.2025	ABLAPL-12367/2024	H.N.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-

							5000-01-01		18)
259	31413/2025	17.04.2025	ABLAPL-12279/2024	GAYATREE DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-09		(Seat No-18)
260	31414/2025	17.04.2025	ABLAPL-4079/2025	J R MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-18)
261	31415/2025	17.04.2025	ABLAPL-8473/2024	S R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	BAIL-1	(Seat No-5)
262	31416/2025	17.04.2025	ABLAPL-2307/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-5)
263	31417/2025	17.04.2025	ABLAPL-4197/2025	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-2)
264	31418/2025	17.04.2025	ABLAPL-1502/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-2	(Seat No-9)
265	31419/2025	17.04.2025	CRLMC-1062/2025	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	CRIMINAL MISC	(Seat No-7)
266	31420/2025	17.04.2025	ABLAPL-4013/2025	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-04-16		(Seat No-7)
267	31421/2025	17.04.2025	ABLAPL-6291/2024	M N MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-04-16		(Seat No-7)
268	31423/2025	17.04.2025	CMAPL-281/2024	T BAG	C.O.	COURT NO. 21	Order Dtd. 2025-06-30		(Seat No-7)
269	31428/2025	17.04.2025	ABLAPL-4002/2025	G.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-05-08		(Seat No-7)
270	31430/2025	17.04.2025	ABLAPL-3926/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
271	31431/2025	17.04.2025	ABLAPL-13798/2024	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
272	31432/2025	17.04.2025	ABLAPL-	BR SENAPATI	C.O.	COURT NO.	Order		(Seat

			9372/2024			17	Dtd. 2025-04-16		No-7)
273	31433/2025	17.04.2025	ABLAPL-3832/2025	A DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
274	31434/2025	17.04.2025	ABLAPL-3199/2025	A DASH	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
275	31435/2025	17.04.2025	ABLAPL-2447/2025	T SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
276	31436/2025	17.04.2025	ABLAPL-1937/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
277	31437/2025	17.04.2025	ABLAPL-1887/2025	PK ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-7)
278	31438/2025	17.04.2025	ABLAPL-1722/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-13)
279	31439/2025	17.04.2025	ABLAPL-1721/2025	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-13)
280	31440/2025	17.04.2025	ABLAPL-1717/2025	BK DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-13)
281	31442/2025	17.04.2025	ABLAPL-1713/2025	P BASTIA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-13)
282	31443/2025	17.04.2025	ABLAPL-1710/2025	KAILASH CH. SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-13)
283	31444/2025	17.04.2025	ABLAPL-1690/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-5)
284	31445/2025	17.04.2025	ABLAPL-1506/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-14)
285	31452/2025	17.04.2025	WP (C) - 31692/2024	G. SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-11	WRIT BRANCH-8	(Seat No-40)

286	31454/2025	17.04.2025	WP (C) - 6579/2025	J. P. KAR	C.O.	COURT NO. 17	Order Dtd. 2025-04-11	WRIT BRANCH-1	(Seat No-30)
287	31455/2025	17.04.2025	CONTC-6552/2024	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-30)
288	31456/2025	17.04.2025	MATA-47/2020	KISHTISH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	FIRST APPEAL	(Seat No-1)
289	31457/2025	17.04.2025	WP (C) - 10447/2023	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-04-10	WRIT BRANCH-7	(Seat No-5)
290	31458/2025	17.04.2025	ABLAPL-4181/2025	BK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-5)
291	31459/2025	17.04.2025	CRLMC-1450/2025	B. N. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-5)
292	31460/2025	17.04.2025	ABLAPL-4180/2025	BK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-5)
293	31461/2025	17.04.2025	MATA-389/2023	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	FIRST APPEAL	(Seat No-4)
294	31462/2025	17.04.2025	MATA-389/2023	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	FIRST APPEAL	(Seat No-4)
295	31463/2025	17.04.2025	MATA-389/2023	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	FIRST APPEAL	(Seat No-4)
296	31465/2025	17.04.2025	MATA-146/2023	J.K.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25	FIRST APPEAL	(Seat No-4)
297	31467/2025	17.04.2025	WP (C) - 5414/2025	G C JENA	C.O.	COURT NO. 6	Order Dtd. 2025-05-01	WRIT BRANCH-3	(Seat No-13)
298	31468/2025	17.04.2025	WP (C) - 5472/2025	G C JENA	C.O.	COURT NO. 6	Order Dtd. 2025-05-01	WRIT BRANCH-6	(Seat No-16)
299	31469/2025	17.04.2025	WP (C) - 6175/2025	G C JENA	C.O.	COURT NO. 6	Order Dtd. 2025-05-	WRIT BRANCH (DIVISION	(Seat No-110)

							01	BENCH-2)	
300	31470/2025	17.04.2025	CRLMC-4914/2024	A. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-110)
301	31471/2025	17.04.2025	WP (C) - 32686/2024	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-48)
302	31472/2025	17.04.2025	CRLMC-1444/2025	L.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	CRIMINAL MISC	(Seat No-1)
303	31473/2025	17.04.2025	TRP (C) - 31/2025	D.J.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-1)
304	31474/2025	17.04.2025	CRLMC-1464/2025	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-1)
305	31475/2025	17.04.2025	CRLMC-1439/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-1)
306	31476/2025	17.04.2025	CRLMC-1467/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	CRIMINAL MISC	(Seat No-6)
307	31477/2025	17.04.2025	CRLMC-1457/2025	LAMBODOR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-6)
308	31478/2025	17.04.2025	CRLMP-1581/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Seat No-6)
309	31479/2025	17.04.2025	WP (C) - 10173/2025	P. L. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH-2	(Seat No-7)
310	31480/2025	17.04.2025	ABLAPL-3400/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1	(Seat No-13)
311	31481/2025	17.04.2025	TRP (C) - 377/2024	H.S.PAIKRAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-16		(Seat No-13)
312	31482/2025	17.04.2025	CRLA-139/2025	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025-05-01		(Seat No-13)
313	31483/2025	17.04.2025	ABLAPL-8469/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd.		(Seat No-

							2025-05-13		13)
314	31484/2025	17.04.2025	TRP (C) - 222/2024	S.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-13)
315	31485/2025	17.04.2025	CRLA-354/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-04-15		(Seat No-13)
316	31486/2025	17.04.2025	WP (C) - 31914/2024	S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-04-11		(Seat No-13)
317	31487/2025	17.04.2025	WP (C) - 21218/2024	J.DEHURY	C.O.	COURT NO. 15	Order Dtd. 2025-04-11		(Seat No-13)
318	31488/2025	17.04.2025	WP (C) - 26260/2024	P.C.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-16		(Seat No-13)
319	31489/2025	17.04.2025	ABLAPL-2757/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-04-16	BAIL-1	(Seat No-2)
320	31490/2025	17.04.2025	WP (C) - 10291/2025	R.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-05-07	WRIT BRANCH-3	(Seat No-12)
321	31491/2025	17.04.2025	WP (C) - 10174/2025	DIBYAJYOTI SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-12)
322	31492/2025	17.04.2025	WP (C) - 10185/2025	B.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-29	WRIT BRANCH-5	(Seat No-32)
323	31493/2025	17.04.2025	CRLMC-1059/2025	K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19		(Seat No-32)
324	31494/2025	17.04.2025	BLAPL-1858/2024	SUMIT SEKHAR PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04		(Seat No-32)
325	31495/2025	17.04.2025	WP (C) - 10298/2025	PRAMOD KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
326	31496/2025	17.04.2025	ABLAPL-4030/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-122)
327	31499/2025	17.04.2025	JCRLA-	N K SATAPATHY	C.O.	COURT NO.	Order	CRIMINAL	(Seat

			113/2024			2 OLD	Dtd. 2025-05-15	APPEAL	No-8)
328	31502/2025	17.04.2025	WP (C) - 31692/2024	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-11	WRIT BRANCH-8	(Seat No-40)
329	31503/2025	17.04.2025	WP (C) - 18618/2024	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16		(Seat No-40)
330	31504/2025	17.04.2025	MATA- 341/2024	T.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-07-18	FIRST APPEAL	(Seat No-1)
331	31505/2025	17.04.2025	WP (C) - 10263/2025	B.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-04-16		(Seat No-1)
332	31506/2025	17.04.2025	TRPCRL- 21/2025	D.K.NAIK	C.O.	COURT NO. 1	Order Dtd. 2025-04-16		(Seat No-1)
333	31507/2025	17.04.2025	WP (C) - 41/2025	P.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 9999-12-31		(Seat No-1)
334	31508/2025	17.04.2025	WP (C) - 588/2025	B.K.SINGH	C.O.	COURT NO. 9	Order Dtd. 2025-04-25	WRIT BRANCH-3	(Seat No-13)
335	31509/2025	17.04.2025	WP (C) - 10341/2025	A.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-16)
336	31510/2025	17.04.2025	WP (C) - 10292/2025	B.K.DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
337	31511/2025	17.04.2025	WP (C) - 10362/2025	RAJ KUMAR TIBREWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-5	(Seat No-32)
338	31512/2025	17.04.2025	WP (C) - 36/2025	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-7	(Seat No-15)
339	31513/2025	17.04.2025	WP (C) - 27557/2022	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-1	(Seat No-1)
340	31514/2025	17.04.2025	WP (C) - 10072/2025	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-1)

341	31515/2025	17.04.2025	WP (C) - 30463/2024	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-16	WRIT BRANCH-6	(Seat No-26)
342	31516/2025	17.04.2025	WP (C) - 715/2025	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-5	(Seat No-22)
343	31517/2025	17.04.2025	WP (C) - 5389/2025	R.C.BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-7	(Seat No-18)
344	31518/2025	17.04.2025	CMP-550/2025	Y. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-06-19		(Seat No-18)
345	31519/2025	17.04.2025	WP (C) - 5328/2025	K.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
346	31520/2025	17.04.2025	WP (C) - 10026/2025	A.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
347	31521/2025	17.04.2025	WP (C) - 10027/2025	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-3	(Seat No-33)
348	31522/2025	17.04.2025	WP (C) - 9950/2025	D.K.NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-39)
349	31523/2025	17.04.2025	WP (C) - 32917/2011	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-15	WRIT BRANCH-8	(Seat No-39)
350	31524/2025	17.04.2025	WP (C) - 10108/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-39)
351	31525/2025	17.04.2025	WP (C) - 10470/2025	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-16		(Seat No-39)
352	31526/2025	17.04.2025	WP (C) - 10020/2025	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-17)
353	31527/2025	17.04.2025	WP (C) - 10294/2025	R K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-12)
354	31528/2025	17.04.2025	WP (C) - 8475/2025	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-05-	WRIT BRANCH-6	(Seat No-25)

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355	31529/2025	17.04.2025	WP (C) - 8484/2025	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	WRIT BRANCH-3	(Seat No-14)
356	31530/2025	17.04.2025	WP (C) - 10132/2025	M.R.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH-8	(Seat No-39)
357	31531/2025	17.04.2025	WP (C) - 10134/2025	M.R.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	WRIT BRANCH-4	(Seat No-46)
358	31532/2025	17.04.2025	WP (C) - 32534/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-04-08		(Seat No-46)
359	31533/2025	17.04.2025	WA-245/2025	R K BARIK	C.O.	COURT NO. 17			(Seat No-46)
360	31534/2025	17.04.2025	WP (C) - 3694/2025	L. D. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-05-01	WRIT BRANCH-1	(Seat No-2)
361	31535/2025	17.04.2025	WP (C) - 2833/2025	P BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
362	31536/2025	17.04.2025	WA-543/2025	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-04-16		(Seat No-115)
363	31537/2025	17.04.2025	WP (C) - 31053/2024	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-05-14	WRIT BRANCH-7	(Seat No-5)
364	31538/2025	17.04.2025	WP (C) - 5068/2025	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-05-14	WRIT BRANCH-4	(Seat No-37)
365	31539/2025	17.04.2025	WP (C) - 10484/2025	JP KAR	C.O.	COURT NO. 12	Order Dtd. 2025-04-17		(Seat No-37)
366	31540/2025	17.04.2025	WP (C) - 5066/2025	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-05-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
367	31541/2025	17.04.2025	WP (C) - 4497/2025	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-05-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
368	31542/2025	17.04.2025	WP (C) - 4494/2025	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-05-		(Seat No-108)

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369	31543/2025	17.04.2025	WP (C) - 4446/2025	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-05-14		(Seat No-108)
370	30982/2025	17.04.2025	WP (C) - 10422/2014	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
371	30994/2025	17.04.2025	WP (C) - 34099/2021	PRAFULLA CHANDRA ACHARYA	GENERAL		Petition With Annexures	WRIT BRANCH-6	(Seat No-26)
372	30996/2025	17.04.2025	MACA- 1160/2024	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-04-10		(Seat No-26)
373	31001/2025	17.04.2025	WP (C) - 10706/2004	SUSHANT KUMAR PRADHAN	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH (DIVISION BENCH)	(Seat No-120)
374	31007/2025	17.04.2025	WP (C) - 10125/2021	AKRURA BARIK	GENERAL		Judgement Dtd. 2024-07-30	WRIT BRANCH-1	(Seat No-3)
375	31008/2025	17.04.2025	WP (C) - 15497/2024	B K DAS	GENERAL		Entire Brief	WRIT BRANCH-2	(Seat No-7)
376	31013/2025	17.04.2025	MACA- 428/2023	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2025-03-20	MISC. APPEAL SEC.	(Seat No-7)
377	31017/2025	17.04.2025	ABLAPL- 3869/2025	RABINDRANATH BARIK	GENERAL		Order Dtd. 2025-04-16		(Seat No-7)
378	31020/2025	17.04.2025	ABLAPL- 3872/2025	RABINDRANATH BARIK	GENERAL		Order Dtd. 2025-04-16	BAIL-2	(Seat No-11)
379	31024/2025	17.04.2025	ABLAPL- 3765/2025	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2025-04-16	BAIL-2	(Seat No-11)
380	31027/2025	17.04.2025	ABLAPL- 3730/2025	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2025-04-16		(Seat No-11)
381	31035/2025	17.04.2025	JCRLA- 96/2003	ROHITASWA THANAPATI	GENERAL		Judgement Dtd. 2012-07-27		(Seat No-11)
382	31039/2025	17.04.2025	WP (C) - 15100/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH-2	(Seat No-45)
383	31042/2025	17.04.2025	WP (C) -	KABITA PATRA	GENERAL		Order	WRIT	(Seat

			1314/2017				Dtd. 2025-04-16	BRANCH-7	No-5)
384	31043/2025	17.04.2025	WP (C) - 10055/2025	SURYA NARAYAN BEHERA	GENERAL		Order Dtd. 2025-04-15	WRIT BRANCH-3	(Seat No-33)
385	31045/2025	17.04.2025	WP (C) - 10055/2025	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-3	(Seat No-33)
386	31047/2025	17.04.2025	WP (C) - 28860/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-14	WRIT BRANCH-8	(Seat No-39)
387	31048/2025	17.04.2025	WP (C) - 5560/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH-5	(Seat No-21)
388	31050/2025	17.04.2025	WP (C) - 3471/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH-4	(Seat No-46)
389	31051/2025	17.04.2025	WP (C) - 7590/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No-43)
390	31054/2025	17.04.2025	WP (C) - 32292/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-10	WRIT BRANCH-4	(Seat No-27)
391	31055/2025	17.04.2025	WP (C) - 7568/2015	KABITA PATRA	GENERAL		Order Dtd. 2025-04-16	WRIT BRANCH-6	(Seat No-36)
392	31057/2025	17.04.2025	WP (C) - 38133/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-28	WRIT BRANCH-5	(Seat No-20)
393	31059/2025	17.04.2025	WP (C) - 38835/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH-5	(Seat No-47)
394	31061/2025	17.04.2025	WP (C) - 41318/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH-1	(Seat No-2)
395	31063/2025	17.04.2025	WP (C) - 30336/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-22	WRIT BRANCH-7	(Seat No-5)
396	31065/2025	17.04.2025	WP (C) - 504/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-4	(Seat No-52)
397	31068/2025	17.04.2025	WA-	MANOJ KUMAR RANA	GENERAL		Order	WRIT	(Seat

			712/2024				Dtd. 2024-12-23	APPEAL	No-7)
398	31069/2025	17.04.2025	WP (C) - 38314/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-28	WRIT BRANCH-7	(Seat No-10)
399	31070/2025	17.04.2025	WPC (OAC) - 1326/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-10-21	OA Branch	(Seat No-1)
400	31071/2025	17.04.2025	WP (C) - 38316/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-28	WRIT BRANCH-7	(Seat No-10)
401	31072/2025	17.04.2025	WP (C) - 40815/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH-3	(Seat No-33)
402	31073/2025	17.04.2025	WP (C) - 7200/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
403	31074/2025	17.04.2025	WP (C) - 42638/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH-7	(Seat No-18)
404	31075/2025	17.04.2025	WP (C) - 2257/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-16)
405	31077/2025	17.04.2025	WP (C) - 2262/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-16)
406	31081/2025	17.04.2025	WP (C) - 30719/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH-3	(Seat No-33)
407	31084/2025	17.04.2025	WP (C) - 27013/2021	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-1	(Seat No-30)
408	31085/2025	17.04.2025	WP (C) - 32296/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-10	WRIT BRANCH-4	(Seat No-27)
409	31087/2025	17.04.2025	WP (C) - 19309/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-06-27	WRIT BRANCH-3	(Seat No-33)
410	31088/2025	17.04.2025	WP (C) - 32748/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-10-11	WRIT BRANCH-2	(Seat No-45)

411	31090/2025	17.04.2025	WP (C) - 2276/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02- 07	WRIT BRANCH-6	(Seat No- 16)
412	31093/2025	17.04.2025	WP (C) - 36366/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11- 10	WRIT BRANCH-1	(Seat No-3)
413	31094/2025	17.04.2025	WP (C) - 36981/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11- 22	WRIT BRANCH-7	(Seat No- 15)
414	31095/2025	17.04.2025	BLAPL- 11363/2024	TARINI PANIGRAHI	GENERAL		Order Dtd. 2025-04- 16		(Seat No- 15)
415	31096/2025	17.04.2025	WP (C) - 40787/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12- 15	WRIT BRANCH-2	(Seat No- 34)
416	31113/2025	17.04.2025	WP (C) - 28205/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10- 27	WRIT BRANCH-8	(Seat No- 29)
417	31116/2025	17.04.2025	WPC (OAC) - 54/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11- 22	OA Branch	(Seat No-1)
418	31120/2025	17.04.2025	WP (C) - 6538/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-04- 16	WRIT BRANCH-8	(Seat No- 42)
419	31123/2025	17.04.2025	WP (C) - 14633/2009	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03- 16	WRIT BRANCH-5	(Seat No- 32)
420	31125/2025	17.04.2025	WP (C) - 10971/2019	BINAYAK PRASAD MOHANTY	GENERAL		Annexure	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
421	31163/2025	17.04.2025	MACA- 865/2009	BINAYAK PRASAD MOHANTY	GENERAL		Annexure	MISC. APPEAL SEC.	(Seat No-4)
422	31173/2025	17.04.2025	MACA- 986/2010	BINAYAK PRASAD MOHANTY	GENERAL		Annexure	MISC. APPEAL SEC.	(Seat No-6)
423	31187/2025	17.04.2025	WP (C) - 43175/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-01- 12	WRIT BRANCH-4	(Seat No- 38)
424	31194/2025	17.04.2025	WP (C) - 10704/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-04- 18	WRIT BRANCH-2	(Seat No-6)
425	31207/2025	17.04.2025	CMP-	MANOJ KUMAR RANA	GENERAL		Order		(Seat

			551/2025				Dtd. 2025-04-16		No-6)
426	31212/2025	17.04.2025	CMP- 552/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-16		(Seat No-6)
427	31220/2025	17.04.2025	WP (C) - 14895/2004	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2005-11-17		(Seat No-6)
428	31229/2025	17.04.2025	JCRLA- 27/2010	SAMBIT PANIGRAHI	GENERAL		Entire Brief	CRIMINAL APPEAL	(Seat No-9)
429	31235/2025	17.04.2025	WP (C) - 31050/2024	DILLIP KUMAR PADHI	GENERAL		Order Dtd. 2024-12-17	WRIT BRANCH-6	(Seat No-16)
430	31237/2025	17.04.2025	ABLAPL- 4095/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-04-15		(Seat No-16)
431	31241/2025	17.04.2025	ABLAPL- 3617/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-04-15		(Seat No-16)
432	31243/2025	17.04.2025	WP (C) - 28795/2024	ANUP KUMAR RATH	GENERAL		Order Dtd. 2025-01-15		(Seat No-16)
433	31252/2025	17.04.2025	WP (C) - 7211/2025	N K ROUT	GENERAL		Order Dtd. 2025-04-16		(Seat No-16)
434	31257/2025	17.04.2025	ABLAPL- 13812/2017	LAMBODOR ACHARI	GENERAL		Order Dtd. 2018-05-08		(Seat No-16)
435	31264/2025	17.04.2025	ABLAPL- 4130/2025	SONALI ROUT	GENERAL		Order Dtd. 2025-04-15		(Seat No-16)
436	31273/2025	17.04.2025	WP (C) - 2685/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
437	31276/2025	17.04.2025	ABLAPL- 3294/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-04-15	BAIL-1	(Seat No-4)
438	31280/2025	17.04.2025	WP (C) - 34509/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-5	(Seat No-22)
439	31282/2025	17.04.2025	ABLAPL- 3920/2025	BK DALAI	GENERAL		Order Dtd.		(Seat No-

							2025-04-16		22)
440	31283/2025	17.04.2025	ABLAPL-4094/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-04-15	BAIL-2	(Seat No-18)
441	31287/2025	17.04.2025	ABLAPL-15309/2017	SANTOSH KUMAR MOHANTY	GENERAL		Order Dtd. 2017-09-22		(Seat No-18)
442	31292/2025	17.04.2025	WP (C) - 7200/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
443	31297/2025	17.04.2025	WP (C) - 8572/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-5	(Seat No-47)
444	31298/2025	17.04.2025	WP (C) - 14659/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-3)
445	31305/2025	17.04.2025	WP (C) - 32649/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH-8	(Seat No-43)
446	31311/2025	17.04.2025	WP (C) - 2270/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-6	(Seat No-16)
447	31322/2025	17.04.2025	WP (C) - 8843/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-43)
448	31325/2025	17.04.2025	FAO-553/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-27	MISC. APPEAL SEC.	(Seat No-5)
449	31334/2025	17.04.2025	FAO-551/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-07-10	MISC. APPEAL SEC.	(Seat No-5)
450	31338/2025	17.04.2025	WP (C) - 6801/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
451	31340/2025	17.04.2025	WP (C) - 28160/2020	JAGADIP SAHOO	GENERAL		Judgement Dtd. 2024-10-29	WRIT BRANCH-8	(Seat No-39)
452	31346/2025	17.04.2025	WP (C) - 28160/2020	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-8	(Seat No-39)
453	31353/2025	17.04.2025	FAO-	JASPREET KAUR	GENERAL		Order	MISC.	(Seat

			552/2019				Dtd. 2023-07-10	APPEAL SEC.	No-5)
454	31363/2025	17.04.2025	WP (C) - 23298/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-3)
455	31373/2025	17.04.2025	WP (C) - 2071/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
456	31374/2025	17.04.2025	WP (C) - 34776/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-11-02	WRIT BRANCH-7	(Seat No-44)
457	31378/2025	17.04.2025	FAO- 534/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-28	MISC. APPEAL SEC.	(Seat No-5)
458	31381/2025	17.04.2025	WP (C) - 1189/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH-2	(Seat No-34)
459	31384/2025	17.04.2025	FAO- 515/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-28	MISC. APPEAL SEC.	(Seat No-5)
460	31387/2025	17.04.2025	FAO- 516/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-28	MISC. APPEAL SEC.	(Seat No-5)
461	31389/2025	17.04.2025	FAO- 514/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-07-10	MISC. APPEAL SEC.	(Seat No-5)
462	31391/2025	17.04.2025	FAO- 531/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-28	MISC. APPEAL SEC.	(Seat No-5)
463	31392/2025	17.04.2025	FAO- 533/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-28	MISC. APPEAL SEC.	(Seat No-5)
464	31393/2025	17.04.2025	WP (C) - 26263/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-10-13	WRIT BRANCH-7	(Seat No-18)
465	31394/2025	17.04.2025	WP (C) - 28875/2020	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-1	(Seat No-2)
466	31422/2025	17.04.2025	FAO- 522/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-28	MISC. APPEAL SEC.	(Seat No-5)

467	31424/2025	17.04.2025	FAO-517/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-06-28	MISC. APPEAL SEC.	(Seat No-5)
468	31425/2025	17.04.2025	MACA-278/2019	HARA PRASAD SAHU	GENERAL		Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-6)
469	31426/2025	17.04.2025	CONTC-7759/2023	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-01-29	CONTEMPT	(Seat No-1)
470	31427/2025	17.04.2025	FAO-535/2019	JASPREET KAUR	GENERAL		Order Dtd. 2023-07-10	MISC. APPEAL SEC.	(Seat No-5)
471	31429/2025	17.04.2025	CONTC-3965/2023	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-12-20	CONTEMPT	(Seat No-2)
472	31441/2025	17.04.2025	WP (C) - 16982/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-07-19	WRIT BRANCH-1	(Seat No-2)
473	31446/2025	17.04.2025	WP (C) - 31174/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-7	(Seat No-48)
474	31447/2025	17.04.2025	ABLAPL-10347/2024	RK BARIK	GENERAL		Order Dtd. 2025-04-15		(Seat No-48)
475	31448/2025	17.04.2025	WP (C) - 28179/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-11-22	WRIT BRANCH-7	(Seat No-5)
476	31449/2025	17.04.2025	WPC (OAC) - 2696/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-10-04	OA Branch	(Seat No-1)
477	31450/2025	17.04.2025	WP (C) - 2281/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-16)
478	31451/2025	17.04.2025	WP (C) - 20225/2023	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-03-14	WRIT BRANCH-8	(Seat No-41)
479	31453/2025	17.04.2025	CRLA-642/2015	SAMBIT PANIGRAHI	GENERAL		Entire Brief		(Seat No-41)
480	31464/2025	17.04.2025	WP (C) - 2439/2024	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)

481	31466/2025	17.04.2025	WP (C) - 27907/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-11- 04	WRIT BRANCH-5	(Seat No- 47)
482	31497/2025	17.04.2025	WP (C) - 31692/2024	PRINCIPAL SECRETARY GA AND PG DEPTT	GENERAL		Judgement Dtd. 2025-04- 11	WRIT BRANCH-8	(Seat No- 40)
483	31078/2025	17.04.2025	ABLAPL- 4024/2025	SUNIL KUMAR PANDA	GENERAL		Order Dtd. 2025-04- 11	BAIL-2	(Seat No- 17)
484	31124/2025	17.04.2025	TRP (C) - 91/2025	M MOHANTY	GENERAL				(Seat No- 17)
485	31126/2025	17.04.2025	WP (C) - 9541/2004	S K RATH	GENERAL				(Seat No- 17)
486	31128/2025	17.04.2025	WP (C) - 7668/2016	K N SAHU	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
487	31130/2025	17.04.2025	WP (C) - 17212/2016	R K SAHU	GENERAL			WRIT BRANCH-5	(Seat No- 22)
488	31131/2025	17.04.2025	CONTC- 6366/2024	S MALLICK	GENERAL				(Seat No- 22)
489	31132/2025	17.04.2025	CONTC- 5646/2024	R MOHANTY	GENERAL				(Seat No- 22)
490	31133/2025	17.04.2025	RSA- 262/2012	P K MOHANTY	GENERAL				(Seat No- 22)
491	31134/2025	17.04.2025	RVWPET- 162/2024	A N SWAIN	GENERAL			CIVIL REVISION	(Seat No-1)
492	31139/2025	17.04.2025	ABLAPL- 14174/2016	H K DASH	GENERAL				(Seat No-1)
493	31141/2025	17.04.2025	FAO- 39/2020	S N SHARMA	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
494	31142/2025	17.04.2025	FAO- 274/2020	S N SHARMA	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
495	31143/2025	17.04.2025	FAO-8/2020	B K SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
496	31144/2025	17.04.2025	OJC- 6870/2000	R C ROUT	GENERAL				(Seat No-5)
497	31145/2025	17.04.2025	ABLAPL- 13655/2024	B R SENAPATI	GENERAL				(Seat No-5)
498	31146/2025	17.04.2025	OJC- 4646/2002	B MANDAL	GENERAL				(Seat No-5)

499	31148/2025	17.04.2025	WP (C) - 14955/2014	B K LENKA	GENERAL				(Seat No-5)
500	31149/2025	17.04.2025	MATA- 310/2023	S K BEHERA	GENERAL			FIRST APPEAL	(Seat No-4)
501	31151/2025	17.04.2025	WP (C) - 24528/2019	A SAHOO	GENERAL			WRIT BRANCH-3	(Seat No- 33)
502	31152/2025	17.04.2025	WP (C) - 10212/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-04- 16	WRIT BRANCH-1	(Seat No- 31)
503	31155/2025	17.04.2025	RSA- 291/2011	P K DAS	GENERAL			SECOND APPEAL	(Seat No-7)
504	31157/2025	17.04.2025	WP (C) - 10259/2025	J P KAR	GENERAL				(Seat No-7)
505	31158/2025	17.04.2025	RFA- 251/2009	A SAHOO	GENERAL		Entire Order	FIRST APPEAL	(Seat No-8)
506	31160/2025	17.04.2025	CMP- 1269/2024	S PALAI	GENERAL				(Seat No-8)
507	31164/2025	17.04.2025	WP (C) - 15240/2023	S MOHAPATRA	GENERAL			WRIT BRANCH-2	(Seat No-7)
508	31167/2025	17.04.2025	WP (C) - 4007/2018	N K ROUT	GENERAL				(Seat No-7)
509	31169/2025	17.04.2025	FAO- 352/2005	A SAHOO	GENERAL		Entire Order	MISC. APPEAL SEC.	(Seat No-5)
510	31171/2025	17.04.2025	WP (C) - 12516/2020	R C MUDULI	GENERAL			WRIT BRANCH-3	(Seat No- 13)
511	31176/2025	17.04.2025	WP (C) - 17633/2011	S K LENKA	GENERAL			WRIT BRANCH-1	(Seat No-4)
512	31178/2025	17.04.2025	OJC- 3288/2002	R N PATTANAİK	GENERAL				(Seat No-4)
513	31180/2025	17.04.2025	CMP- 130/2020	P K MOHANTY	GENERAL			WRIT BRANCH-1	(Seat No- 31)
514	31186/2025	17.04.2025	CRA- 95/1990	S K LENKA	GENERAL				(Seat No- 31)
515	31189/2025	17.04.2025	WP (C) - 10937/2017	P C MISHRA	GENERAL			WRIT BRANCH-1	(Seat No- 30)
516	31191/2025	17.04.2025	WP (C) - 28795/2024	N K ROUT	GENERAL				(Seat No- 30)
517	31195/2025	17.04.2025	WP (C) - 11415/2015	D SAHU	GENERAL			WRIT BRANCH-1	(Seat No-3)
518	31197/2025	17.04.2025	RSA- 386/2004	P BEHERA	GENERAL			SECOND APPEAL	(Seat No-6)
519	31200/2025	17.04.2025	CONTC- 4097/2022	A B MALLICK	GENERAL			CONTEMPT	(Seat No-3)
520	31202/2025	17.04.2025	WP (C) -	M K PRADHAN	GENERAL			WRIT	(Seat

			15020/2013					BRANCH-3	No-13)
521	31204/2025	17.04.2025	WPCRL-21/2025	G C JENA	GENERAL				(Seat No-13)
522	31206/2025	17.04.2025	FAO-329/2017	Y DAS	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
523	31209/2025	17.04.2025	FAO-329/2017	Y DAS	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
524	31210/2025	17.04.2025	FA-54/1982	Y DAS	GENERAL				(Seat No-5)
525	31214/2025	17.04.2025	WP (C) - 7998/2025	A BISWAL	GENERAL			WRIT BRANCH-7	(Seat No-44)
526	31217/2025	17.04.2025	ABLAPL-3499/2025	R SAHU	GENERAL				(Seat No-44)
527	31218/2025	17.04.2025	WP (C) - 27682/2024	M NAYAK	GENERAL				(Seat No-44)
528	31222/2025	17.04.2025	WP (C) - 27682/2024	M NAYAK	GENERAL				(Seat No-44)
529	31223/2025	17.04.2025	ABLAPL-2632/2025	S ROUT	GENERAL				(Seat No-44)
530	31224/2025	17.04.2025	WP (C) - 6618/2025	S SAMAL	GENERAL			WRIT BRANCH-2	(Seat No-9)
531	31225/2025	17.04.2025	CVREV-380/1986	H K BHOL	GENERAL				(Seat No-9)
532	31262/2025	17.04.2025	BLAPL-9698/2024	P S DAS	GENERAL		Order Dtd. 2025-04-15		(Seat No-9)
533	31307/2025	17.04.2025	BLAPL-10856/2024	KHETRA MOHAN	GENERAL		Order Dtd. 2025-03-10		(Seat No-9)
534	31328/2025	17.04.2025	ABLAPL-1545/2025	J. R. NAYAK	GENERAL		Order Dtd. 2025-04-16	BAIL-1	(Seat No-15)
535	31329/2025	17.04.2025	WP (C) - 9925/2025	J. R. NAYAK	GENERAL		Order Dtd. 2025-04-16		(Seat No-15)
536	31331/2025	17.04.2025	WP (C) - 8982/2025	J. R. NAYAK	GENERAL		Order Dtd. 2025-04-16		(Seat No-15)
537	31332/2025	17.04.2025	WP (C) - 8159/2025	M. R. BARIK	GENERAL		Order Dtd.	WRIT BRANCH-4	(Seat No-

							2025-04-15		38)
538	31335/2025	17.04.2025	WP (C) - 8149/2025	M. R. BARIK	GENERAL		Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-38)
539	31336/2025	17.04.2025	WP (C) - 8109/2025	M. R. BARIK	GENERAL		Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
540	31337/2025	17.04.2025	ABLAPL-1591/2025	B. M. ROUT	GENERAL		Order Dtd. 2025-04-15		(Seat No-108)
541	31339/2025	17.04.2025	ABLAPL-1591/2025	B. M. ROUT	GENERAL		Order Dtd. 2025-04-15		(Seat No-108)
542	31341/2025	17.04.2025	FAO-713/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
543	31342/2025	17.04.2025	FAO-706/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
544	31343/2025	17.04.2025	FAO-705/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
545	31344/2025	17.04.2025	FAO-703/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
546	31345/2025	17.04.2025	FAO-714/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
547	31347/2025	17.04.2025	FAO-696/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
548	31349/2025	17.04.2025	FAO-701/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
549	31351/2025	17.04.2025	FAO-717/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
550	31355/2025	17.04.2025	FAO-715/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
551	31357/2025	17.04.2025	FAO-	D. K. MOHANTY	GENERAL		Order	MISC.	(Seat

			695/2019				Dtd. 2025-03-26	APPEAL SEC.	No-9)
552	31360/2025	17.04.2025	FAO- 304/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2023-07-11	MISC. APPEAL SEC.	(Seat No-9)
553	31365/2025	17.04.2025	FAO- 303/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2024-02-15	MISC. APPEAL SEC.	(Seat No-9)
554	31368/2025	17.04.2025	WP (C) - 16124/2022	D. K. MOHANTY	GENERAL		Order Dtd. 2025-04-03	WRIT BRANCH-7	(Seat No-5)
555	31369/2025	17.04.2025	FAO- 710/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
556	31370/2025	17.04.2025	FAO- 709/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
557	31371/2025	17.04.2025	FAO- 708/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
558	31372/2025	17.04.2025	FAO- 707/2019	D. K. MOHANTY	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
559	31410/2025	17.04.2025	ABLAPL- 2574/2025	K. C. SWAIN	GENERAL		Order Dtd. 2025-04-15		(Seat No-2)
560	31498/2025	17.04.2025	BLAPL- 803/2015	S DAS	GENERAL		Order Dtd. 2015-07-13		(Seat No-2)
561	31500/2025	17.04.2025	ABLAPL- 4044/2025	S.CHOUDHURY	GENERAL		Order Dtd. 2025-04-11		(Seat No-2)
562	31501/2025	17.04.2025	ABLAPL- 4096/2025	S.CHOUDHURY	GENERAL		Order Dtd. 2025-04-15	BAIL-1	(Seat No-1)

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